



## HIGH COURT OF BOMBAY AT GOA

FOR WEDNESDAY, THE 31ST MAY, 2023

LIST OF CRIMINAL APPEALS (SINGLE BENCH) READY MATTERS AS ON 31-05-2023

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
1	CRIA/12/2016	STATE, THROUGH POLICE INSPECTOR, VALPOI POLICE STATION. VS MAHADEV RAGHUVIR NAIK.	ADV. PRAVIN FALDESSAI	N.
2	CRIA/13/2016	RAISON ALMEIDA . VS SUNITA BILLIYE AND ANR.	ADV. VIVEK RODRIGUES	ANGELO
3	CRIA/14/2016	STATE, THROUGH POLICE INSPECTOR, PANAJI., VS JYOTI V. DHOBLE.	ADV. PRAVIN FALDESSAI	N. ADV. RYAN DA PIEDADE MENEZES U/LAS
4	CRIA/29/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SHAMBHAVI PARAG RAO SANDHYA KUSHAWAHA	
5	CRIA/30/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SANDHYA KUSHAWAHA SHAMBHAVI PARAG RAO	
6	CRIA/31/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS RAVI KIRAN SHRIKANT JADHAV.	ADV. PARAG S RAO SHAMBHAVI PARAG RAO SANDHYA KUSHAWAHA	
7	CRIA/32/2016	LAWANDE SONS, REPRESENTED BY ITS PARTNER GAURISH V. P. LAWANDE. VS	ADV. PARAG S RAO SHAMBHAVI PARAG RAO SANDHYA KUSHAWAHA	

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RAVI KIRAN SHRIKANT JADHAV.		
8	CRIA/33/2016	THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS B.M. RAMAKANT J. PARAB, THR. S. V. LOTLIKAR VS ASHOK MANDREKAR AND ANR.	ADV. SAGAR RIVANKAR	B. ADV. EUCLID PETER HEREDIA FOR R.NO.1 ADV. MAHESH AMONKAR FOR R. NO. 2 ADV. V.GAONKAR FOR R.NO.1 ADV. JOAQUIM GODINHO (ADDL) FOR R.NO.1 - ADV. SWEZEL CLARITA GONSALVES FOR R.NO. 1
9	CRIA/34/2016	HANUMANT ESHWAR PIRANKAR. VS DEVIDAS NILKANTH KALANGUTKAR.	ADV. VISHNUPRASAD A. LAWANDE ADV. PUSHPINDER KAUR ADV. FIONA AUDREY CARDOZO	ADV. PAVITHRAN A.V FOR RESPONDENT ADV. KETAKI L. PEDNEKAR FOR RESPONDENT ADV. KENY SANMAN RAJANIKANT FOR RESPONDENT ADV. BHASKAR MAHATME FOR RESPONDENT
10	CRIA/35/2016	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION. VS VIKAS @ VICKY NAIK.	ADV. G. NAGVENKER	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. MAHABALESHWAR KINALKAR ADV. SAEESH GOVENKAR ADV. GAUTAM BHAGAT ADV. DAMAYANTI KATEKAR ADV. NILESH MARTINS ADV. APARNA NAIK ADV. KAMAKSHI PARAB ADV. ONKAR GAONKAR ADV. ELDRIN AFONSO ADV. GAURISH NAIK ADV. NALANDA CHARI
	WITH CRMA/72/2016 IN CRIA/35/2016	STATE OF GOA, THROUGH P.I. PANAJI POLICE STATION. VS VIKAS @ VICKY NAIK.	ADV. G. NAGVENKER	ADV. AMIT A. PALEKAR FOR RESPONDENT ADV. KAMAKSHI PARAB ADV. ONKAR GAONKAR ADV. ELDRIN AFONSO ADV. GAURISH NAIK ADV. NALANDA CHARI

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				ADV. MAHABALESHWAR KINALKAR ADV. SAEESH GOVENKAR ADV. GAUTAM BHAGAT ADV. DAMAYANTI KATEKAR ADV. NILESH MARTINS ADV. APARNA NAIK
11	CRIA/37/2016	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REPRESENTED BY ITS LEGAL OFFICER RATNA S. SAWANT AMONKAR. VS SANDESH KHUSHALI GAUDE AND ANR.	ADV. PARIKSHIT S. SAWANT	ADV. APP FOR R. NO.2 ADV. G. NAGVENKER FOR R. NO. 2
12	CRIA/39/2016	CENTRAL BUREAU OF INVESTIGATION, ANTI CORRUPTION BRANCH. VS PRAVIN KUMAR.	ADV. ASHA A. DESAI -	ADV. SHANKAR HEGDE FOR RESPONDENT ADV. GANESH R. NAIK FOR RESPONDENT
13	CRIA/42/2016	THE BICHOLIM URBAN CO-OPERATIVE BANK LTD., PONDA BRANCH, REP. BY SAGUN NARSHIV SHETYE. VS SURYAKANT MAHADEV NAIK AND ANR.	ADV. SUNANDA AMONKAR	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO.2
14	CRIA/43/2016	VPK URBAN CO-OPERATIVE CREIDT SOCIETY LIMITED, REP. BY ITS LEGAL OFFICER RATNA S.S. AMONKAR. VS ROHIT LAXMAN SAWANT AND ANR.	ADV. KETAKI NAIK ADV. FERNANDES LUIS ALEX	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1
15	CRIA/46/2016	THE BHATAGRAM URBAN CO-OP. CREDIT, SOCIETY LTD., REP BY ITS C.E.O. SANJAY GAJANAN PARMEKAR. VS BALKRISHNA GOVIND SAWAIKAR AND ANR.	ADV. DEEPAK GAONKAR ADV. ALISHA SAMANTHA FERNANDES	ADV. PRAVIN N. FALDESSAI AGA FOR R.NO.2 ADV. SHIVAN DESAI FOR R. NO.1

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16	CRIA/48/2016	THE VIVIDHA URBAN CO-OP. CREDIT SOCIETY LTD., THR. BR. MANAGER, RESHMA SAKHALKAR @ ADITI RAIKAR. VS SADIQ @ SADIQUE MOHAMMAD SHAIK.	ADV. ANTHONY JOE D'SILVA	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. SANKALP SINAI BHANGUI ADV. PRASHIL AROLKAR
17	CRIA/54/2016	AMEET N. RAUT. VS AJAY SHRIKANT MIRAJKAR AND ANR.	ADV. ASHWIN D. BHOBE ANGLE CHIRAG AJAY KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE	ADV. RAJNEESH NAIK FOR RESPONDENT ADV. G. NAGVENKER FOR R.NO.2
18	CRIA/61/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MARUTI KRISHNA NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRAVIN N. FALDESSAI FOR R.NO. 2
19	CRIA/62/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MAYA MARUTI NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. HANUMANT D. NAIK FOR R.NO. 1 ADV. MAHESH AMONKAR FOR R.NO.2 ADV. KIRAN MORE FOR R.NO. 1
20	CRIA/63/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MAYA MARUTI NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. HANUMANT D. NAIK FOR R.NO. 1 ADV. KIRAN MORE FOR R.NO. 1 ADV. PRAVIN N. FALDESSAI RESPONDENT NO. 2 ADV. PRAVIN N. FALDESSAI PP FOR R.NO.2
21	CRIA/64/2016	SANJIVANI SHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MARUTI KRISHNA NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRAVIN N. FALDESSAI FOR R.NO. 2 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. CARVALHO

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				CANNIGIA ALLAN FOR RESP 1 ADV. KIRAN MORE FOR RESP. 1
22	CRIA/65/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MARUTI KRISHNA NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP 1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. KIRAN MORE FOR RESP. 1
23	CRIA/66/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MAYA MARUTI NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. PRAVIN N. FALDESSAI PP FOR R.NO.2 ADV. PRAVIN N. FALDESSAI RESPONDENT NO. 2 ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. HANUMANT D. NAIK FOR RESP. 1
24	CRIA/68/2016	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR PRADEEP SHANKAR NAIK., VS MARUTI KRISHNA NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. HANUMANT D. NAIK FOR RESP. 1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR RESP. 1 ADV. CARVALHO CANNIGIA ALLAN FOR RESP. 1 ADV. KIRAN MORE FOR RESP. 1
25	CRIA/71/2016	WILSON FERNANDES., VS PRABHAKAR VERNEKAR AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. PARIKSHIT S. SAWANT FOR RESPONDENT NOS. 1 ADV. FERNANDES LUIS ALEX FOR RESPONDENT NO. 1 ADV. KETAKI NAIK FOR RESPONDENT NO. 1 ADV. SHIVADATTA

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				PRAKASH MUNJ FOR RESPONDENT NO. 1
26	CRIA/73/2016	RATIKANT R. BANDEKAR., VS JENNYTECH SERVICES, REP. BY ITS PROPRIETOR, HEMANT DHARMA CHODANKAR.,	ADV. USGAONKAR SUDESH MANOHAR ADV. SHAIKH FAHAD ADV. MARIE ROSETTE PEREIRA	ADV. ROHAN PANDURANG DESAI FOR R.NO.1
27	CRIA/7/2018	THE BHATAGRAM URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS C.E.O., SANJAY GAJANAN PARMEKAR., VS MAHADEV CHANDRAKANT KAMAT AND ANR.,	ADV. DEEPAK GAONKAR ADV. ALISHA SAMANTHA FERNANDES	ADV. PRAVIN N. FALDESSAI PP FOR RESPONDENT NO. 2 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 ADV. ASHWIN D. BHOBE FOR R.NO.1
28	CRIA/8/2018	V. P. K. URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR., VS TRUPTI SARVESH SAWANT AND ANR.,	ADV. SHIVADATTA PRAKASH MUNJ	ADV. ASHWIN D. BHOBE FOR R.NO.1 PUBLIC PROSECUTOR FOR R. NO.2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1
29	CRIA/9/2018	SHEKHAR S. KAREKAR., VS JAVED SHAIKH AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH ADV. SAGAR SURENDRA SARMALKER	ADV. GANESH R. NAIK FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO.2
30	CRIA/12/2018	SANJIVANI SAHAKARI SAKHAR KARKHANA LTD., REP. BY ITS MANAGING DIRECTOR, PRADEEP SHANKAR NAIK., VS MARUTI KRISHNA NAIK AND ANR.,	ADV. ASHWIN D. BHOBE ADV. BHOBE SHRADHA SUBHASH	ADV. HANUMANT D. NAIK FOR R.NO.1 ADV. KIRAN MORE FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SAYELI G BANDODKAR FOR R.NO.1 ADV. CARVALHO CANNIGIA ALLAN FOR R.NO.1
31	CRIA/24/2018	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. HEREIN BY ITS AUT.	ADV. DEVIDAS J. PANGAM ADV. FERNANDES LUIS	ADV. AGHA IFTIKHAR FOR R.NO.1 ADV. S. R. RIVANKAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		OFFICER, PUNDALIK RAMA PALYEKAR., VS PRITAM DATTA NAIK AND ANR.,	ALEX	FOR R.NO.2
32	CRIA/31/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
33	CRIA/32/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
34	CRIA/33/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
35	CRIA/34/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
36	CRIA/35/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
37	CRIA/36/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
38	CRIA/37/2018	HELICINO FERNANDES., VS MILIND BHENDE., MADHUKAR	ALEIXO ADV. VLEDSON LUCIO BRAGANZA ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON

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		BHENDE.,		MENEZES DSOUZA FOR RESPONDENT
39	CRIA/38/2018	HELCHINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
40	CRIA/39/2018	HELCHINO ALEIXO FERNANDES., VS MILIND MADHUKAR BHENDE.,	ADV. VLEDSON LUCIO BRAGANZA ADV. JOCELYN MARIA GODINHO ADV. SAYED ASHIYAN	ADV. MENEZES MYRON D'SOUZA FOR RESPONDENT ADV. CHARLTON MENEZES DSOUZA FOR RESPONDENT
41	CRIA/46/2018	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS FIELD OFFICER, PUNDALIK R. PALYEKAR., VS SUDIN DATTARAM NAVELKAR AND ANR.,	ADV. PRASANNA C CHAWDIKAR ADV. D. P. CHAWDIKAR ADV. SHIVADATTA PRAKASH MUNJ ADV. VAIGANKAR SAMIKSHA MADHUKAR ADV. K. K. MANGUESHKAR	ADV. ABHIJEET KAMAT FOR R.NO.1 ADV. ALEESHA DOS REIS FALCAO FOR R.NO.1 ADV. SIMOES KHER CEAZER JOHN FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. PREETAM TALAULIKAR FOR R.NO.1
42	CRIA/47/2018	RAYMOND BARRETTO, PRESENTLY LODGED IN CENTRAL JAIL, COLVALE, THR. VANESHA BARRETTO., VS THE STATE OF GOA, THR. POLICE INSPECTOR, CUNCOLIM POLICE STATION, CUNCOLIM.,	ADV. RYAN DA PIEDADE MENEZES ADV. GINA MARIA ALMEIDA	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
43	CRIA/49/2018	VIJENDER MEHTA @ BIJENDER MEHTA., VS STATE, THR. CRIME BRANCH, DONAPULA AND ANR.,	ADV. KAPIL D. KERKAR ADV. S. R. RIVANKAR FOR R.NO.1 & 2 ADV. LOHAR JAIRAJ ASHOK	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
44	CRIA/53/2018	ANTHONY D'SILVA., VS VERODIANA PINTO AND 2 ORS.,	ADV. VILAS P. THALI	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO.1,2 AND 3 ADV. PARIMAL SURESH REDKAR FOR R.NO.1,2 &



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				3 ADV. FIONA CARDOZO FOR R.NO.1,2 & 3 ADV. GAURI POI FOR R.NO.1,2 & 3 ADV. PUSHPINDER KAUR FOR R.NO.1,2 & 3 ADV. ANKITA KAMAT FOR R.NO.1,2 & 3
45	CRIA/56/2018	STATE OF GOA, THR. CURCHOREM POLICE STATION, CURCHOREM., VS TUKARAM KRISHNA NAIK.,	ADV. AMONKAR MAHESH	ADV. SANMAN R. KENY FOR RESPONDENT
46	CRIA/57/2018	VIVIDHA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY, RESHMA SAKHALKAR @ ADITI RAIKAR., VS DR. PRAKASH MUKUND RANE AND ANR.,	ADV. GAURISH AGNI	ADV. GAURESH S. GAONKAR FOR R.NO.1 ADV. MAHESH AMONKAR FOR R.NO.2
47	CRIA/60/2018	NILESH BHASKAR THAKUR, PRESENTLY IN CENTRAL JAIL COLVALE., VS UNION OF INDIA, REP. BY CBI/ACB/GOA THR. P.P.,	ADV. AMIT PALEKAR ADV. ELDRIN AFONSO ADV. NALANDA CHARI ADV. GAURISH NAIK	ADV. ASHA A. DESAI
48	CRIA/61/2018	V.P.K. URBAN CO-OPERATIVE CREIDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR., VS JAVED KOTHUDDIN SHAIKH AND ANR.,	ADV. SHIVADATTA PRAKASH MUNJ	ADV. PRAVIN N. FALDESSAI FOR R.NO.2
49	CRIA/66/2018	THE MAHILA URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY AUT. OFFICER, VIVEK KASHINATH SHIRODKAR. VS MAHESH VITHAL PHADTE AND ANR.,	ADV. DEEPAK GAONKAR ADV. ASHLESHA GAONKAR ADV. SHETYE KAUSHAL TULSHIDAS	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. ANTHONY JOE D\SILVA FOR R.NO.1
50	CRIA/71/2018	BHASKAR KORAK., VS	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. G. NAGVENKER FOR R.NO.1 AND 2

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		STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,		
51	CRIA/72/2018	GRACIOUS COUTINHO., VS STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. S. R. RIVANKAR FOR R.NO.1 AND 2
52	CRIA/74/2018	MUBARAK KHAN, PRESENTLY AT CENTRAL JAIL, COLVALE., VS STATE, THR. POLICE INSPECTOR, VASCO POLICE STATION, VASCO AND ANR.,	ADV. PAVITHRAN A.V ADV. SHRUTI BHOMKAR	ADV. S. R. RIVANKAR FOR RESPONDENT
53	CRIA/75/2018	ROMEO DCOSTA., VS STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. DCRUZ NOEL PARRAS ADV. JOSHUA SAVIO GRACIAS ADV. BAPTISTA CYNTHIA @ PARRAS D'CRUZ	ADV. PRAVIN N. FALDESSAI FOR R.NO.1
54	CRIA/76/2018	LIDA JOAO., VS KANCHAN CHODANKAR AND 2 ORS.,	ADV. BHOBE SHRADHA SUBHASH ADV. FERNANDES ANNELISE ADV. ASHWIN D. BHOBE	ADV. PRAVIN N. FALDESSAI FOR R.NO.3 ADV. PEARL ELSA REMEDIOS FOR R.NO.2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. SIYA U. DHARGALKAR FOR R.NO.2 ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1
55	CRIA/78/2018	JOSEPH GRACIANO FELIZARDO BARRETO @ JOSPEH BARRETO., VS	ADV. RYAN DA PIEDADE MENEZES	ADV. PRAVIN N. FALDESSAI FOR R.NO.4 ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2

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		MADHAVRAO SHIVAJIRAO DESSAI @ BALA DESAI AND 3 ORS.,		ADV. ANGLE CHIRAG AJAY FOR R.NO.1 & 2 ADV. KALPA DEVIDAS GOVENKAR FOR R.NO.1 & 2 ADV. FERNANDES ANNELISE FOR R.NO.1 & 2
56	CRIA/79/2018	ANTON MARLINE, PRESENTLY AT CENTRAL JAIL, COLVALE., VS STATE THR. ANTI NARCOTIC CELL POLICE STAITON, PANAJI AND ANR.,	ADV. T. GEORGE JOHN ADV. CELERINA C. D'SA	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
57	CRIA/80/2018	GRAYSON DE JESUS SERRAO., VS ANTONIO ERNESTO PEREIRA AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	ADV. PRAVIN N. FALDESSAI FOR R.NO.2
58	CRIA/85/2018	SHREE DANESHWARI TRADERS, REP. BY ITS AUT. PARTNER, SHASHIKANT C. BHUSANNAVAR., VS MEHABOUBY BABUSAB DESUR AND ANR.,	ADV. BHOBE SHRADHA SUBHASH	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2
59	CRIA/15/2019	SHREE DANESHWARI TRADERS, REP. BY ITS AUT. PARTNER, SHASHIKANT C. BHUSANNAVAR., VS ABDUL MUNAF MULLAR AND ANR.,	ADV. ASHWIN D. BHOBE ADV. FERNANDES ANNELISE ADV. SAGAR SURENDRA SARMALKER	ADV. PRAVIN N. FALDESSAI FOR R.NO.2 ADV. SONAL NAGVENKAR FOR R.NO.1 ADV. DEEPAK GAONKAR FOR R.NO.1
60	CRIA/49/2019	MASSO GAWAS AND 2 ORS., VS STATE, THR. BICHOLIM POLICE STATION, BICHOLIM AND 5 ORS.,	ADV. SHAIKH MUJAHIDIN ISMAIL	ADV. MAHESH AMONKAR FOR R.NO.1 AND 2
61	CRIA/50/2019	BHIKAJI L. KERKAR., VS OMPRAKASH	ADV. SIDDHARTH SAMANT K. ADV. AGUIAR NAVDEEP	ADV. GANESH R. NAIK

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		KULKARNI.,	JOHN ADV. SAMIDA NAIK	
62	CRIA/51/2019	LAXMIKANT HARISHCHANDRA BHAGAT., VS SANJAY VITHU BARDE AND ANR.,	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. KETAKI L. PEDNEKAR	ADV. MANGUESH HARMALKAR FOR R.NO.1 ADV. RAKSHIT NAIK FOR R.NO.1 ADV. G. NAGVENKER FOR R.NO.2 ADV. FLAVIA FERNANDES FOR R.NO.1
63	CRIA/59/2019	ALLAN VAZ., VS AJJU C. S.,	ADV. J. ABREU LOBO ADV. FERNANDES JASMINE MERILYN ADV. PRATIKSHA JUBA MANDREKAR ADV. LINGUDKAR SNEHA KISHOR	ADV. EESHAN USAPKAR FOR RESPONDENT ADV. KHOT SWAPNIL PUNDALIK FOR RESPONDENT
64	CRIA/61/2019	PGS ENTERPRISES, REP. BY ITS PROP., VIDHYADHAR U. KERKAR., VS SANDESH DNYANESHWAR KERKAR AND ANR.,	ADV. SHAMBHAVI PARAG RAO THE PETITIONER ADV. MAMATA BHANDARI *THE PETITIONER ADV. SOWMYA DRAGO *THE PETITIONER ADV. FEMY FERNANDES GOMES *THE PETITIONER ADV. RADHIKA S. CANDOLCAR *THE PETITIONER ADV. PARAG S RAO *THE PETITIONER ADV. SANDHYA KUSHAWAHA *THE PETITIONER ADV. RESHMA BHAIRU KALE *THE PETITIONER	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 ADV. SIYA U. DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 ADV. JAYANT PANDURANG MULGAONKAR FOR R.NO.1 ADV. PRAVIN N. FALDESSAI FOR R.NO.2
65	CRIA/62/2019	K. HENRY DANIEL, PRESENTLY IN CUSTODY AT COLVALE JAIL, THR. ANNIE DANIEL., VS STATE OF GOA, THR. PUBLIC PROSECUTOR AND ANR.,	ADV. GAUTAMI KAMAT	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
66	CRIA/3/2020	THE STATE OF GOA, THR.	ADV. MAHESH	ADV. AGHA IFTIKHAR

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		POLICE INSPECTOR, PONDA POLICE STATION, PONDA., VS ABDUL RASHEED.,	AMONKAR	FOR RESPONDENT ADV. KETAN MORAJKAR FOR RESPONDENT ADV. FLAVIA FERNANDES FOR RESPONDENT ADV. UTKARSH SAWANT FOR RESPONDENT ADV. VALENCIA FERNANDES FOR RESPONDENT
67	CRIA/9/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPELLANT	RAJIV FOR ADV. SANJAY K. MANGUESHKAR FOR R.NO.1
68	CRIA/10/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPLICANT	RAJIV FOR ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 ADV. NIKHIL D. NAIK FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1
69	CRIA/11/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV AMONKAR APPLICANT	RAJIV FOR ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1 ADV. NIKHIL D. NAIK FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1
70	CRIA/12/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS	ADV. VIBHAV AMONKAR APPELLANT	RAJIV FOR ADV. SANJAY K. MANGUESHKAR FOR R.NO.1 ADV. LAKSHMI KRISHNA BUDKE FOR R.NO.1 ADV. NIKHIL D. NAIK

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		RAJESH K. GOHAR AND ANR.,		FOR R.NO.1 ADV. AADITYA KAMAT FOR R.NO.1 ADV. HARSHAD DHULAPKAR FOR R.NO.1
71	CRIA/13/2020	PLASTO-PACK-INDUSTRIES , REP. BY PRADEEP M.S. TALAULIKAR, THR. ITS ADM. OFFICER RAMA FAKEER KADAM., VS RAJESH K. GOHAR AND ANR.,	ADV. VIBHAV RAJIV AMONKAR FOR APPELLANT	ADV. MR. SANJAY K. MANGESHKAR
72	CRIA/14/2020	STATE OF GOA, THR. POLICE INSPECTOR, VERNA POLICE STATION, VERNA., VS NATIVIDADE NAZARIO FERNANDES.,	ADV. BHOBE SHAIENDRA GURUDAS	ADV. GALILEO FRANCISCO TELES FOR RESPONDENT ADV. HELATA GOPI FOR RESPONDENT ADV. QUEENCY D'SILVA FOR RESPONDENT ADV. DEEPAK FADKE FOR RESPONDENT ADV. AUSTIN AUGUSTO FERNANDES FOR RESPONDENT
73	CRIA/15/2020	SHIVAPPA @ ZALMA KALE AND ANR., VS STATE, THR. PONDA POLICE STATION.,	ADV. ARUN DE SA ADV. ARUN DE SA FOR P. NO. 2 ADV. FRANCO COBURN FREDDIE JOSEPH FOR P. NO. 2 SAHIL SARDESSAI AGNETHA S. MONIZ SIDDESH SHET ADV. FRANCO COBURN FREDDIE JOSEPH ADV. SIDHESH SHET ADV. AGNETHA S. MONIZ ADV. SARDESAI SAHIL SAMIR	ADV. PRAVIN N. FALDESSAI
74	CRIA/16/2020	STATE OF GOA, P.I., THR. COLVA POLICE STATION, COLVA., VS METZI CARDOZO.,	ADV. BHOBE SHAIENDRA GURUDAS	ADV. ROHAN RAMA DESSAI FOR RESPONDENT
75	CRIA/17/2020	DNYANAVI DNYANESHWAR NAIK.,	ADV. JATIN RAMAIYA ADV. ANIROODH C.	ADV. BANERJEE RANADITYA SUBROTO

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		VS SHAKUNTALA KUDAV AND 2 ORS.,	SARDESAI ADV. BHANDANKER VARUN PRADEEP ADV. KETAKI L. PEDNEKAR ADV. KARAN RAJAN KAMAT ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS	FOR R.NO.1 AND 2 G. NAGVENKER
76	CRIA/20/2020	COSTA CONSTRUCTIONS, A SOLE PROP. CONCERN OF ROYSTON COSTA., VS SHAWN RODRIGUES AND ANR.,	ADV. RYAN DA PIEDADE MENEZES ADV. NIGEL JOHN FERNANDES ADV. GINA MARIA ALMEIDA	ADV. JATIN RAMAIYA
77	CRIA/22/2020	JOAQUIM FERNANDES., VS STATE THR. THE PUBLIC PROSECUTOR AND ANR.,	ADV. ROHIT BRAS DE SA ADV. GOVIND SALKAR ADV. SEQUEIRA JUDE TOREX ADV. PRITI S. P. DESHPRABHU	ADV. J.R.SERRAO/D.RODRIGUE S FOR R.NO.2
78	CRIA/23/2020	VPK URBAN CO-OP. CREDIT SOCIETY LTD., REP. BY ITS FIELD ASSISTANCE, PRASSAN R. BANDODKAR., VS VICTORINO VINCENT GOMES AND ANR.,	ADV. JATIN RAMAIYA ADV. BHANDANKER VARUN PRADEEP	
79	CRIA/6/2021	STATE OF GOA, THR. OFFICER IN CHARGE, PANAJI POLICE STAITON, PANAJI., VS NAVNEET NASNODKAR	ADV. SAGAR GURUDAS DHARGALKAR FOR THE PETITIONER	ADV. ARUN BRAS DE SA FOR R.NO.1 ADV. AGNETHA S. MONIZ FOR R.NO.1 ADV. FRANCO COBURN FREDDIE JOSEPH FOR R.NO.1 ADV. SIDDESH SHET FOR R.NO.1
80	CRIA/9/2021	SUDHAKAR NAGUESH PARAB VS POONAM NAIK	ADV. GIDEON NORONHA ADV. ANTHONY NAIKER	ADV. ROHAN PANDURANG DESAI
81	CRIA/11/2021	MELANIE CYNTHIA PEREIRA VS	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR	ADV. PRAVIN N. FALDESSAI FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		MAKSOOD SHAIKH AND ANR	ADV. FERNANDES ANNELEISE	
82	CRIA/12/2021	HUKUMCHAND EHITAN VS GEORGE FRANCIS SANTAMARIA AND ANR	ADV. MANISH DAMODAR SALKAR ADV. ALEESHA DOS REIS FALCAO	ADV. ROHAN PANDURANG DESAI
83	CRIA/13/2021	THE POINGUINIM URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY ITS MAN. AND POA, PRAVEEN R. BHAT VS MOURICE MONTEIRO	ADV. VINOD VISHNU KORGAONKAR SAGAR B. RIVANKAR VLEDSON LUCIO BRAGANZA ADV. BERNARD FERNANDES	
84	CRIA/14/2021	MELANIE CYNTHIA PEREIRA VS MAKSOOD SHAIKH AND ANR	ADV. ASHWIN D. BHOBE ADV. KALPA DEVIDAS GOVENKAR	ADV. ROHAN PANDURANG DESAI ADV. MAHESH AMONKAR FOR R. NO. 2 RITESH RAWAL EKTA JHA
85	CRIA/15/2021	KRANTI GUDINHO VS SOCCORINA FERNANDES AND ANR	ADV. SHAILESH REDKAR	ADV. PREMA MATKAR, U/LAS FOR R-1 ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
86	CRIA/17/2021	KAMLAKAR GADKAR VS RAJASAB @ RAJAB HUSSEIN SHAIKH AND ANR	ADV. SHIVAN DESAI ADV. ANIROODH C. SARDESAI ADV. BHANDANKER VARUN PRADEEP ADV. COTA VIEGAS MARIA CARMEL TERESA DE JESUS ADV. JATIN RAMAIYA	
87	CRIA/23/2021	NARESH SHAKYA VS SHAIKH HAMIND MOHAMMED	ADV. JATIN RAMAIYA BHANDANKER VARUN PRADEEP	
88	CRIA/26/2021	BAHADUR SINGH, PRESENTLY UNDERGOING SENTENCE AT CENTRAL JAIL, COLVALE VS STATE, THR. ANTI NARCOTICS POLICE STATION, PANAJI AND ANR	GOPAL MAHADEV KANEKAR SIDDHI NAIK GAJENDRA KANEKAR	ADV. SAGAR GURUDAS DHARGALKAR ADV. PRAVIN N. FALDESSAI FOR R. NO. 2 PRAVIN N. FALDESSAI



SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
89	CRIA/32/2021	IGNASIUS @ INGATIUS MINJ, PRESENTLY IN JUDICIAL CUSTODY, MODERN CENTRAL JAIL COLVALE VS STATE OF GOA, THR. POLICE INSPECTOR COLVA POLICE STATION, COLVA AND ANR	L. RAGHUNANDAN, U/LAS	ADV. SAGAR GURUDAS DHARGALKAR ADV. SAGAR GURUDAS DHARGALKAR FOR R. NO. 2
90	CRIA/33/2021	TARCAR REAL ESTATES PVT. LTD., REP. BY VISHNU SANJEEV TARCAR VS MAHESH NAIK	ADV. ROHIT BRAS DE SA ADV. PRITI S. P. DESHPRABHU ADV. SHAIKH SAFIRA ZAHID ADV. RAI KIRAN ASHOK ADV. SHET VISHAYA VISHWAS	
91	CRIA/1/2022	SANTOSH SHABA GAONKAR VS RUKMAKAR ALIAS BHARAT TULSIDAS NAIK AND ANR	GAONKAR POOJA SANTOSH	ADV. ABHAY NACHINOLKAR SIDDHANT K. DHAKANKAR HRISHIKESH S VAZE
92	CRIA/2/2022	PRATAP SAWANT VS POLICE INSPECTOR, VALPOI POLICE STATION, VALPOI AND ANR	ADV. ARUN DE SA SARDESAI SAHIL SAMIR FRANCO COBURN FREDDIE JOSEPH	ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
93	CRIA/3/2022	ESMARALDA FERNANDES E GOMES VS STATE, THR. P.P.	ADV. ARUN DE SA SARDESAI SAHIL SAMIR FRANCO COBURN FREDDIE JOSEPH KYLE DSOUZA	ADV. PRAVIN N. FALDESSAI
94	CRIA/5/2022	MOHAMMAD SHAFI DAR VS STATE OF GOA, AS REP. BY OFFICER IN CHARGE, ANTI NARCOTIC CELL AND ANR	NAIK RONIT DAYANAND MARIA CAROLINE COLLASSO KAMLAKANT POULEKAR YADNYESH KOTKAR	
95	CRIA/6/2022	VPK URBAN CO-OPERATIVE CREDIT SOCIETY LTD., REP. BY PUNDALIK RAMA PALYEKAR VS KALPANA PREMANAND	ADV. JATIN RAMAIYA OMKAR THAKUR	ADV. ASHWIN D. BHOBE KALPA DEVIDAS GOVENKAR FERNANDES ANNELISE ANGLE CHIRAG AJAY

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		CHARI		
96	CRIA/7/2022	SHAM BAGLI VS STATE OF GOA, THR. POLICE INSPECTOR, OLD GOA POLICE STATION, OLD GOA AND ANR	ADV. SANMAN R. KENY	
97	CRIA/10/2022	SAMEER SARKAR (PRESENTLY IN CENTRAL JAIL, COLVALE) VS STATE THR. PUBLIC PROSECUTOR AND ANR	ADV. ROHAN PANDURANG DESAI JHA EKTA VINAY RITESH RAWAL ABHAY CHIKHILKAR AVANI CHODANKAR GINA GAD GEETANJALI FALE SWATI DANDI	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2
98	CRIA/12/2022	ANTON PAULO BRITTO VS THE STATE OF GOA, THR. THE PUBLIC PROSECUTOR AND ANR	ADV. JAY MATHEW PRADOSH P. DANGUI AAMIR JAMADAR ASHISH KRISHNANATH KUNCOLIENCAR NIKITA A. SINAI NADKARNI AKSHAYA JOGLEKAR GAURAVVARDHAN A.S. NADKARNI	ADV. MAHESH AMONKAR ADV. MAHESH AMONKAR FOR R. NO. 2
99	CRIA/17/2022	VIRANA @ VIRESH HOOVINAHALLI VS STATE, THR. PP AND ANR	ADV. SARDESAI SAHIL SAMIR ARUN DE SA KYLE NATHAN DSOUZA	
100	CRIA/18/2022	KHADARKHAN KHANAJADE VS STATE THR. P.P. AND ANR	ADV. SARDESAI SAHIL SAMIR AGNETHA MONIZ KYLE NATHAN DSOUZA ARUN DE SA	ADV. BHOBE SHAILENDRA GURUDAS
101	CRIA/19/2022	MARUTI B. NAIK VS STATE OF GOA THR. CBI GOA AND ANR	ADV. GANESH R. NAIK DHARAMDAS L PUSEKAR ABDUL RAJAK WALIKAR	ADV. ASHA A. DESAI
102	CRIA/22/2022	FRANCIS CRUZ THR. NEXT FRIEND AND BROTHER ANTONIO CRUZ VS STATE OF GOA THR. THE PUBLIC PROSECUTOR AND	ADV. GAURISH N. AGNI KISHAN KAVLEKAR POOJANGI KHARBE CORREIA LEEANDRA ERMINA F MISHRA RUCHIKA	ADV. PRAVIN N. FALDESSAI ADV. PRAVIN N. FALDESSAI FOR R. NO. 2

SR.	CASE NUMBER	PARTY NAME	PET. ADV.	RES. ADV.
		ANR	SATYADEV	
103	CRIA/4/2023	SIDHARTH @ SIDHU GOSAVI (PRE. IN JUD CUS., CENTRAL JAIL, COLVALE) REP. BY FRIEND SIDDESH GOSAVI VS THE STATE OF GOA THR. POLICE INSPECTOR, VASCO POLICE STATION	ANOOP KUDTARKAR ANOOP KUDTARKAR BABEETA CHAVAN VISHAL PHADTE	ADV. PRAVIN N. FALDESSAI
104	CRIA/7/2023	GOVINDA NAIK THR, NEXT FRIEND SARASWATI NAIK (PRESENTLY LODGED AT CENTRAL JAIL, COLVALE) VS STATE THR. PUBLIC PROSECUTOR AND ANR	ADV. RAIKAR KAUTUK ARUN SINAI USGAONKER MANGUIRISH NITIN ADITI SALKAR SHUBHAM GOVEKAR POOJA DESSAI PRAJAI VAIGANKAR	ADV. PRAVIN N. FALDESSAI

Assistant Registrar  
High Court of Bombay at Goa,  
Porvorim

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